

Notice

Advocates are requested to supply copy of paper books and interim/final orders passed by this Hon'ble High Court as well as fresh status (pending/Decided) of seven ITC cases i.e. 21/1999, 43/1999, 13/1983, 92/1983, 94/1983, 96/1983 & 97/1983 to Reconstruction Cell for the reconstruction of burnt documents.

tooshi
Assistant Registrar
(Civil Revision Branch)
S